ACCESS TO JUSTICE FOR ALL

HIGH COURT LEGAL SERVICES COMMITTEE: ORISSA: CUTTACK.

NOTICE

No. 107 / Dtd.27.01.2026

The **1st National Lok Adalat, 2026** is scheduled to be held in the High Court premises on Saturday, the **14th day of March, 2026** under the aegis of National Legal Services Authority, New Delhi, in association with the Odisha State Legal Services Authority, Cuttack and the High Court Legal Services Committee, Orissa, Cuttack. For better and smooth disposal of the cases in the said Lok Adalat, the date of first **Pre-Lok Adalat sitting** has been fixed on **25th day of February, 2026 at 4.45 P.M.** in the New Conference Hall of Old Building of Hon'ble High Court of Orissa by the Hon'ble Executive Chairman, Odisha State Legal Services Authority, Cuttack.

The following matters will be taken up for disposal in the aforesaid Lok Adalat, 2026.

(I) ***Criminal Compoundable Matters***
(II) ***N.I. Act Cases U/s.138***
(III) ***Money Recovery Cases***
(IV) ***Motor Accident Claim Cases***
(V) ***Labour Dispute Cases***
(VI) ***Disputes related to Public Utility services such as Electricity & Water Bills Cases etc. (excluding non-compoundable)***
(VII) ***Matrimonial Disputes (except divorce)/Family Disputes***
(VIII) ***Land Acquisition Cases***
(IX) ***Service Matters including Pension Cases***
(X) ***Revenue and other ancillary Matters, pending before High Court, District Courts and State/District/Taluka Authorities***
(XI) ***IPR Matters/Consumer Matters/ also other matters pending before any other quasi-judicial authority***
(XII) ***Other Civil Cases (rent, easmentary rights, injunction suits, specific performance suits etc.)***

The learned counsels desirous of getting their matters settled before the aforesaid Lok Adalat, may submit Mention Memos before the High Court Legal Services Committee, **At 2nd Floor of the 1st Extention Building of the Orissa High Court (Inside of O.A. Section)** on all working days between **10.00 A.M. to 5.00 P.M.** latest by **07.02.2026.** Concerned Judicial Sections of the Court are also requested to send the records to the office of Lok Adalat (H.C.L.S. Committee) as per Memo/list received at their end latest by **15.02.2026.**

27.01.2026

SECRETARY
HIGH COURT LEGAL SERVICESCOMMITEE
ORISSA, CUTTACK

DATED 27.01.2026
CUTTACK